

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

105. IA/3476/2024 In C.P. (IB)/4505(MB)2019

**IN THE MATTER OF**

NBS Engineering Solutions Pvt Ltd ...Petitioner

Vs

Purvi Metals Pvt Ltd ... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 08.07.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: Adv. Maulik Chokshi (VC)

For the Respondent: None present

---

**ORDER**

**IA 3476/2024** - The prayer in the present application is for taking on record the preliminary report and asset memorandum report. The said report is taken on record. Accordingly, IA is **disposed of**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Manish Tiwari/